

SJ

Cvt Clr

Token No 2561

WP(S)

Dal Singh Ram Vs. The State of Jharkhand

CFS

Petition Rs 250/-

Affidavit 20

Vakalatnama 30

1. Copy may be serviced to respondent No 5.
2. Over-writing impression found on sign of the Ld. Oath Commissioner to authenticate the pages of Annexure, it may be verified.
3. Fresh copy of page No.-23 may be given.
4. Column No 10 of presentation form may be filled.